

## Annexure – 8

Name of the corporate debtor: Superior Industries Limited; Date of commencement of CIRP: 23 March 2023; List of creditors as on: 7th August 2023

## Operational creditors (other than Workmen and Employees and Government Dues)

S. NO.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim					
1	Heritage Brewers Private Limited	OC-1	10-05-2023	71,49,540.00	71,49,540.00	unsecured	-	-	No	-	-	-	-	-	-	
2	Kiwi wines & Beverages Private Limited	OC-2	09-05-2023	91,32,709.00	69,67,730.00	unsecured	-	-	No	-	-	-	-	-	21,64,979.00	
3	Atpac Industries	OC-3	29-05-2023	1,94,02,624.00	1,94,02,624.00	unsecured	-	-	No	-	-	-	-	-	-	
4	D.C Industries	OC-4	15-06-2023	69,74,652.00	69,72,982.00	unsecured	-	-	No	-	-	-	-	-	1,670.00	
	<b>TOTAL</b>			<b>4,26,59,525.00</b>	<b>4,04,92,876.00</b>		-	-		-	-	-	-	-	<b>21,66,649</b>	